

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) Chief Engineering of the Central Water and Power Commission has been asked to make, as early as possible, an inspection of the area subject to erosion along the Ghagra River, along with the State Chief Engineer with a view to assess the extent of the problem and consider the measures that may be economically feasible.

(b) Not yet.

(c) Does not arise.

(d) The joint inspection is proposed to be done in the near future.

जिला मुरादाबाद, उत्तर प्रदेश की हसनपुर तहसील में बाढ़

*465. श्री प्रकाशवीर शास्त्री :

श्री शिव कुमार शास्त्री :

क्या सिंचाई तथा विद्युत मंत्री 22 जुलाई, 1968 के अंतरांकित प्रश्न संख्या 205 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) रुड़की अध्वयन दल द्वारा मुरादाबाद जिले की हसनपुर तहसील के बाढ़-ग्रस्त क्षेत्रों में बांधों के विस्तार के प्रश्न पर इस बीच विचार कर लिया गया है ;

(ख) यदि हाँ, तो इसके क्या निष्कर्ष निकले हैं ; और

(ग) इस कार्य के, जिसे मानसून के पश्चात् ब्योरेवार सर्वेक्षण किये जाने तथा रुड़की अनुसन्धान संस्था द्वारा नमूना जांच किये जाने तथा राज्य सरकार द्वारा ब्योरेवार प्रतिवेदन और प्राक्कलन तैयार किये जाने के पश्चात् प्रारम्भ किया जाना है, कब तक प्रारम्भ होने की सम्भावना है ?

सिंचाई तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) से (ग). उत्तर प्रदेश सरकार ने सूचित किया है कि एक विशेष उप-मण्डल स्थापित करने की स्वीकृति दे दी गई है, जोकि हसनपुर तहसील से बाढ़-ग्रस्त क्षेत्रों

का विस्तृत सर्वेक्षण कार्य शीघ्र ही हाथ में लेगा और इस सर्वेक्षण कार्य के पूर्ण होने के पश्चात् सिंचाई अनुसन्धान शाला, रुड़की द्वारा प्रादर्शात्मक अध्वयन किये जायेंगे। सर्वेक्षणों और अध्वयनों के पश्चात् ही स्कीम की सुकरता के बारे में निश्चय किया जाएगा।

West Bengal's Demand for Assistance for Flood Control

*466 DR. RANEN SEN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the West Bengal Government have asked the Centre for financial assistance to the tune of Rs. 1 crore for repair work in the flood control projects damaged in the recent floods in Midnapur and Hoogly ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) The financial assistance being provided to the State Government covers this item of expenditure also.

Raids on Offices of Shri Gulab Singh, Jain, Advocate, Hissar

*467. SHRI KANWAR LAL GUPTA : SHRI SURAJ BHAN :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the offices of Shri Gulab Singh Jain, Advocate, and his associates situated at Hissar and other places were raided by the Income-tax Department the last six years ;

(b) whether it is also a fact that he used to prepare bogus account books, create bogus firms and used to forge the documents ;

(c) if so, the findings of the investigations made by the Department against Shri Jain and how much concealed income was detected and what was its effect ;

(d) whether it is further a fact that complete immunity was granted to him under Section 291 of Income Tax Act and